

POST OFFER ADVERTISEMENT KINTECH RENEWABLES LIMITED

(hereinafter referred to as 'KRL' or 'TC' or 'Target Company')

Registered Office: Kintech House, 8, Shivalik Plaza, Opp. AMA, IIM Road, Ahmedabad,
Gujarat - 380015, India

Tel. No.: 079-26303064 / 26303074

Email ID: info@kintechrenewables.com / cs@kintechrenewables.com

Website: www.kintechrenewables.com

Open Offer for acquisition of 2,51,980 Equity Shares from shareholders of the Target Company by
Mr. Gaurank Singhal and Mr. Aditya Singhal
(hereinafter collectively referred to as 'Acquirers')

This Post Offer Advertisement is being issued by **Corporate Professionals Capital Private Limited**, for and on behalf of **Mr. Gaurank Singhal and Mr. Aditya Singhal** (hereinafter collectively referred to as '**Acquirers**') in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on August 26, 2021, Thursday in Business Standard (English) (All Editions), Business Standard (Hindi) (All Editions), Pratahkal (Marathi) and Western Times (Gujarati) (Ahmedabad Edition).

1.	Name of the Target Company	Kintech Renewables Limited
2.	Name of the Acquirers	Mr. Gaurank Singhal, Mr. Aditya Singhal
3.	Name of the Manager to the Offer	Corporate Professionals Capital Private Limited
4.	Name of the Registrar to the Offer	Beetal Financial and Computer Services Private Limited
5.	Offer Details	
a.	Date of Opening of the Offer	November 09, 2021 Tuesday
b.	Date of Closure of the Offer	November 23, 2021 Tuesday
6.	Date of Payment of Consideration	November 30, 2021 Tuesday
7.	Details of Acquisition	

Sl. No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price	INR 120 per equity share		INR 120 per equity share	
7.2	Aggregate number of shares tendered	2,51,980		1,98,929	
7.3	Aggregate number of shares accepted	2,51,980		1,98,929	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	INR 3,02,37,600		INR 2,38,71,480	
7.5	Shareholding of Acquirers before Agreements/ Public Announcement (No. & %)	Nil		Nil	
7.6	Shares Acquired by way of Agreements - Number % of Fully Diluted Equity Share Capital	7,48,020 74.80%		7,48,020 74.80%	
7.7	Shares Acquired by way of Open Offer - Number % of Fully Diluted Equity Share Capital	2,51,980 25.20%		1,98,929 19.89%	
7.8	Shares acquired after Detailed Public Statement - Number of shares acquired - Price of the shares acquired % of the shares acquired	Nil NA NA		Nil NA NA	
7.9	Post offer share holding of Acquirer - Number % of Fully Diluted Equity Share Capital	10,00,000 100%		9,46,949 94.69%	
7.10	Pre & Post offer shareholding of the Person other than Acquirer and its Person Acting in Concert - Number % of Fully Diluted Equity Share Capital	Pre offer	Post offer	Pre offer	Post offer
		2,51,980	0	2,51,980	53,051
		25.20	0.00	25.20	5.31

Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in; BSE website at www.bseindia.com; website of Manager to the Offer www.corporateprofessionals.com and at the registered office of the Target Company i.e. at Kintech House, 8, Shivalik Plaza, Opp. AMA, IIM Road, Ahmedabad, Gujarat - 380015, India.

Issued by Manager to the Offer



**Corporate
Professionals**

CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED

D-28, South Extn. Part 1, New Delhi - 110049

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Email: manoj@indiapcp.com | ruchika.sharma@indiapcp.com

SEBI Regn. No: INM000011435

For and on behalf of Acquirers

Sd/-
Mr. Gaurank Singhal

Sd/-
Mr. Aditya Singhal

Place: New Delhi
Place: December 06, 2021